

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-323

Appeal No - 594/252/ND/2019

IN THE MATTER OF:

Income Tax Officer , ward 16(2) ND.

....Applicant

Vs.

ROC(M/s Magic Infrabuilders pvt. Ltd.

....Respondent

SECTION

Under Section 252

Order delivered on 24.10.2019

CORAM:

JUSTICE SHRI R.D. KHARE (Retd.)

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

Ld. Counsel for the Income Tax has put in appearance and states that affidavit of service is filed. The same is on record. Ld. ARoC has also put in appearance and states that she has no objection to revival of the same. Arguments heard. Reserved for orders.

sd/-

(SUMITA PURKAYASTHA)
MEMBER (T)

sd/-

(JUSTICE SHRI R.D. KHARE)
MEMBER (J)

LV